

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
LOK SABHA
STARRED QUESTION NO-*83
ANSWERED ON- 08/02/2021

BANK DEFAULTERS

*83. SHRIMATI MALA ROY

Will the Minister of FINANCE be pleased to state:-

- (a) the details of the top ten bank defaulters till date;
- (b) whether the Non-Performing Assets of the banks have increased during the last two years; and
- (c) if so, the details thereof?

ANSWER

THE FINANCE MINISTER

(SMT. NIRMALA SITHARAMAN)

- (a) to (c): A statement is laid on the Table of the House.

Statement as referred to in reply of Lok Sabha Starred Question no. *83 for answer on 8th February, 2021 / Magha 19, 1942 (Saka) regarding “Bank Defaulters” by SHRIMATI MALA ROY, Hon’ble Member of Parliament

(a) to (c): Gross non-performing assets (NPAs) of scheduled commercial banks as on 30.9.2020, as per the Reserve Bank of India (RBI) data on global operations, reduced by 20.1% from the gross NPAs as on 30.9.2018.

With regard to the details of the top ten bank defaulters, RBI has informed that under the provisions of section 45E of the Reserve Bank of India Act, 1934, RBI is prohibited from disclosing credit information. Section 45E provides that credit information submitted by a bank shall be treated as confidential and not be published or otherwise disclosed.
